

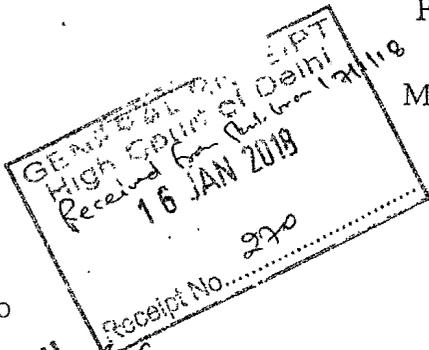
IMMEDIATE

F.No. 15/1/2018-Public
Government of India
Ministry of Home Affairs
Public Section

North Block, New Delhi - 01.
Dated the 09th January, 2018

10 JAN 2018

To



The Chief Secretaries/ Administrators of
All State Governments / UT Administrations,
Secretaries of all Ministries/ Departments of Govt. of India.

Subject: Strict compliance of the provisions contained in the 'Flag Code of India, 2002'
and 'The Prevention of Insults to National Honour Act, 1971' - reg.

Sir/ Madam,

I am directed to say that the Indian National Flag represents hopes and aspirations of the people of our country and hence should occupy a position of honour. There is universal affection and respect for, and loyalty to, the National flag. Yet, a perceptible lack of awareness is often noticed amongst people as well as organizations/agencies of the Government, in regard to laws, practices and conventions that apply to display of the National Flag. A copy each of 'The Prevention of Insults to national Honour Act, 1971' and 'Flag Code of India, 2002' which governs display of National Flag, are enclosed herewith for strict compliance of the provisions contained in the Act and the Flag Code (copy also available on this Ministry's website www.mha.gov.in). You are requested to create mass awareness programme in this regard and also to give it wide publicity through advertisements in the electronic and print media.

2. Further, it has been brought to notice of this Ministry that on the occasions of important national, cultural and sports events, the National Flags made of plastic are also being used in place of National Flags made of paper. Since, plastic flags are not biodegradable like paper flags, these do not get decomposed for a long time and ensuring appropriate disposal of National Flags made of plastic commensurate with dignity of the flag, is a practical problem. You are, therefore, requested to ensure that on the occasions of important national, cultural and sports events, Flags made of paper only are used by public in terms of the provisions of the 'Flag Code of India, 2002' and such paper Flags

are not discarded or thrown on the ground after the event. Such Flags are to be disposed of, in private, consistent with the dignity of the Flag. You are also requested to give publicity, for not using the National Flag made of plastic in the electronic and media.

Yours faithfully

Encl: As above.

Deputy Secretary to the Government of India

Tel: 2307

Copy to:

1. President's Secretariat, Rashtrapati Bhawan, New Delhi.
2. Vice - President's Secretariat, New Delhi.
3. Prime Minister's Office, South Block, New Delhi.
4. Cabinet Secretariat, New Delhi.
5. Office of all Governors.
6. Election Commission of India, New Delhi.
7. Lok Sabha Secretariat, New Delhi.
8. Rajya Sabha Secretariat, New Delhi.
9. Registrar, Supreme Court of India, New Delhi.
10. Registrar, all High Courts.
11. Office of Comptroller and Auditor General of India, New Delhi.
12. The Union Public Service Commission, New Delhi.
13. Central Vigilance Commission, New Delhi.
14. NITI Aayog, Yojana Bhawan, New Delhi.
15. All attached & Subordinate Offices of the Ministry of Home Affairs.
16. 20 Spare Copies.

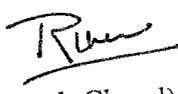
(V.K.R.)

Deputy Secretary to the Government of India

Endst. No _____ /Genl./DHC Dated _____

Copy forwarded for information and necessary action:-

1. Joint Registrar (IT) with a request to upload the same on the website of this Court..
2. President/Hony. Secretary, Delhi High Court Bar Association.
3. Notice Board.


 (Ramesh Chand)
 Registrar (Genl)
 For Registrar General